

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

Company Appeal (AT) No. 223 of 2020

IN THE MATTER OF:

Rajgad Placement Pvt. Ltd.

...Appellant

Versus

The Registrar of Companies, Mumbai.

....Respondent

Present: -

For Appellant: Mr. Puneet Bhatia, CS.

For Respondent: Mr. Sanjeev Kumar Mohanty, (RoC WB).

O R D E R
(Virtual Mode)

03.02.2021 Mr. Sanjeev Kumar Mohanty, Registrar of Companies is directed to send his e-mail address to the Learned Counsel for the Appellant in course of the day.

Learned Counsel for the Appellant is directed to send the Memo of Appeal and Documents which he has filed before this Appellate Tribunal through e-mail as well as Hard Copy to the Learned Counsel for the Respondent within one week from today.

List the Appeal 'For Admission (After Notice) on **10th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)